

OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In partial modification to this office earlier Order No.1032/31870-31903/Committee/Gaz./DJ West/2017 dated 06.11.2017, Ms. Nivedita Anil Sharma, ASJ-01 (West) is hereby deputed to work as Officer Incharge, Judicial Branch (West) and Sh. D. K. Jangala, ASJ-03, (West) as Link Officer Incharge, Judicial Branch, West District, Tis Hazari Courts, Delhi with immediate effect.

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the District & Sessions Judge (West).

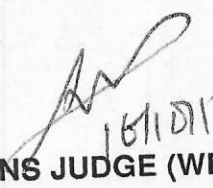

16/10/18
DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING) N

No. 702/29885-29914 /Committee/Gaz./DJ West/2018

Dated, Delhi the 16/10/18

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQ), Delhi
3. The District & Session Judge, North, North-East, East, Shahdara, New Delhi, South-East, South-West, South District, Delhi.
4. The Judicial Officers concerned.
5. The Branch Incharge, all Branches of West District, Tis Hazari Courts, Delhi.
6. The AAO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
7. The PS Office of District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Reader to District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
9. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.


16/10/18
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